


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Aashish Yadav S/o Sh. Nathu Singh Yadav EC-52029244	PA in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Pankaj Sharma, ASJ/Spl. FTC, North District, Rohini Courts, Delhi. (till PA is provided by the headquarters, thereafter in the Office Pool).
2.	Ms. Neelam Arora W/o Sh. V. K. Arora EC-3221	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.	Sr. PA in the Court of Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Courts, Delhi.
3.	Sh. Parmod Kumar S/o Sh. Awdesh Kumar EC-34429146	PA in the Vulnerable Witness Deposition Centre, North District, Rohini Courts, Delhi.	PA in the Court of Ms. Tapasya Agarwal, MM-02 North District, Rohini Courts, Delhi.
4.	Ms. Shruti Valecha W/o Sh. Yogesh Valecha EC-77932259	PA in the Court of Ms. Tapasya Agarwal, MM-02 North District, Rohini Courts, Delhi.	PA in the Court of Sh. Virender Bhatt, District Judge (Comm. Court), North District, Rohini Courts, Delhi.
5.	Ms. Harpreet Kaur Bawa W/o Sh. Ramit Singh EC-54368307	PA in the Court of Sh. Virender Bhatt, District Judge (Comm. Court), North District, Rohini Courts, Delhi.	PA in the Court of Ms. Niharika Kumar Sharma, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.
6.	Sh. Sandeep Khatri S/o Sh. Randhir Singh EC-53145729	Assistant Ahlmad/JJA in the Court of Ms. Nidhi Chitkara, MM (Mahila Court-02), North District, Rohini Courts, Delhi.	JJA in VWDC, North District, Rohini Courts, Delhi. (Till Sh. Bhagwan Das, JA joins his duties, thereafter in the Office Pool).
7.	Sh. Rajender Singh S/o Sh. Bhoop Singh EC-92125	Peon in Office Pool, Admn. III, North District, Rohini Courts, Delhi.	Orderly in the Court of Ms. Preeti, MM (Mahila Court-01), North District, Rohini Courts, Delhi.
8.	Ms. Madhu Pal W/o Sh. Sunil Kumar EC-11107527	Orderly in the Court of Ms. Preeti, MM-Mahila Court-01, North District, Rohini Courts, Delhi.	Peon in Nazarat Branch, North District, Rohini Courts, Delhi.
9.	Sh. Raju S/o Sh. Kawal Singh EC-90102	Peon in Nazarat Branch, North District, Rohini Courts, Delhi.	Peon in Office Pool, Admn. III, North District, Rohini Courts, Delhi.
10.	Sh. Anshu Rana S/o Sh. Satyawar Singh Rana EC-90829097	Peon in Office Pool, Admn. III, North District, Rohini Courts, Delhi.	Peon in Vigilance/RTI/Hindi Section, North District, Rohini Courts, Delhi.

Note:- 1. Ms. Anuradha Bhargav, JA (EC-50425240) presently posted in Vigilance Branch (North) shall also look after the work of RTI Cell & Hindi Section, North District, Rohini Courts, Delhi in addition to the work already assigned to her.
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.


(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

36286-36336

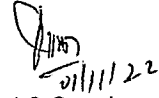
No. _____ F2N(2)/Admn./T&P/(North)/RC/2022

Dated, Delhi the 01/11/2022

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. The Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The Sr. AOJ/AOJ/Branch In-charge, Administration - I, II & III, Tis Hazari Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
7. The Official concerned, North District, Rohini Courts, Delhi.
8. The Dealing Official, Personal File & ACR seat, Tis Hazari Courts, Delhi.
9. The Web-Site, Computer Committee, Rohini Courts, Delhi.
- ✓ 10. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
11. The PS to the undersigned.

12. The Facilitation Center, Rohini Courts, Delhi.
13. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
15. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.

Handwritten signature and date: 21/11/22

Principal District & Sessions Judge
North District : Rohini Courts : Delhi.